

Coal Mines Labour Welfare Cess

2499. **Shri Esvara Reddy:** Will the Minister of Labour and Employment be pleased to state:

(a) whether any decision has been taken to enhance the rate of Coal Mines Labour Welfare Cess from 50 nP. to Re. 1/— per ton of coal despatched; and

(b) if so, when the amending legislation will be introduced?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) and (b). The question of amending Sec. 3 of the Coal Mines Labour Welfare Fund Act, 1947 to raise the permissible limit of cess under the Act to Re.1/- a tonne is under consideration along with certain other amendments to the Act. The amending Bill will be introduced as soon as possible.

12.00 hrs.

PAPERS LAID ON THE TABLE

**METALLIFEROUS MINES (AMENDMENT)
REGULATIONS**

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): Sir, I beg to lay on the Table a copy each of the following notifications under sub-section (7) of section 59 of the Mines Act, 1952:

(1) The Metalliferous Mines (Amendment) Regulations, 1964 published in Notification No. GSR 441 dated the 14th March, 1964.

(2) The Coal Mines (Amendment) Regulations, 1964 published in Notification No. GSR 442 dated the 14th March, 1964.

[Placed in Library, See No. LT-2775/64].

ESTIMATES COMMITTEE

FIFTY-FOURTH REPORT

Shri A. C. Guha (Barasat): I beg to present the Fifty-fourth Report of the Estimates Committee on action taken by Government on the recommendations contained in the 125th Report of the Estimates Committee (second Lok Sabha) on the Ministry of Steel, Mines and Heavy Engineering—the Neyveli Lignite Corporation Limited.

12.01 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 27th April, 1964 will consist of:

(1) Any item of Government Business carried over from today's Order Paper.

(2) Consideration and passing of:

The Constitution (Eighteenth Amendment) Bill, 1964.

The Oil and Natural Gas Commission (Amendment) Bill, 1964.

The Indian Medical Council (Amendment) Bill, 1964.

The Dakshina Bharat Hindi Prachar Sabha Bill, 1963 as passed by Rajya Sabha.

The Industrial Development Bank of India Bill, 1964.

The Indian Coinage (Amendment) Bill, 1964.

The Coir Industry (Amendment) Bill, 1963.

The Indian Railways (Amendment) Bill, 1964, as passed by Rajya Sabha.